

(b) and (c). The Sports Authority of India (SAI) is in dialogue with public and private sector undertaking and the National Games Federation to set up the Sports Academies for different disciplines of sports by joint efforts. The Department of Youth Affairs and Sports of Government of India will consider the requests for financial assistance for creation/promotion of sports infrastructure by the Academies.

Yuva Vikas Kendras for Villages

1062. SHRISRIKANTA JENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up a Yuva Vikas Kendra for every ten villages;

(b) if so, the terms thereof and the functions likely to be carried out in these Kendras; and

(c) the names of the villages proposed to be included therein from Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMAARI MAMATA BANERJEE): (a) The Government has a proposal to start during the Eighth Five Year Plan, 18,000 Youth Development Centers, one each for a group of 10 villages.

(b) The Yuva Vikas Kendras will have facilities for information, sports, training and youth programmes for rural youth. The land for the kendra will be donated by the respective Panchayats. Through contributory labour and supply of material, building/sports infrastructure for each centre would be under-

taken. Each centre will be managed by the Youth Committee drawn from the youth of the constituent villages. Operational and maintenance expenses will be raised by the Committee.

(c) No decision has been taken on the number of Youth Development Centres to be set up and the villages where these would be started, as this is linked to availability of financial resources. The Government is, however, anxious to make a beginning this year. It would be ensured that the Youth Development Centres are equitably distributed among all States and Union Territories.

[English]

Export of Sugar

1063. PROF. K.V. THOMAS: Will the Minister of FOOD be pleased to state:

(a) the quantity and value of sugar proposed to be exported during the current year;

(b) the rates at which sugar is proposed to be exported;

(c) the estimate production and internal consumption of sugar during the current year;

(d) whether the export of sugar is likely to affect its availability and price in the domestic market; and

(e) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) A quantity of 5.72 lakh tonnes has been allocated till yet for commercial export and preferential quota to USA/EEC